

HIGH COURT OF DELHI: NEW DELHI

INSTITUTION, DISPOSAL, PENDENCY AND CASE CLEARANCE RATE OF COMMERCIAL CASES DURING THE MONTH OF JANUARY, 2025

1	2	3	4	5	6	7
(A) COMMERCIAL APPELLATE DIVISION	PENDENCY AS ON 01.01.25	INSTITUTION	DISPOSAL	PENDENCY AS ON 31.01.25	AVERAGE NO. OF DAYS IN DISPOSAL OF CASES	AVERAGE NO. OF HEARINGS IN DISPOSAL OF CASES
CATEGORIES OF CASES						
REGULAR FIRST APPEALS(OS)(COMM)	58	3	3	58	634	13
FIRST APPEALS FROM ORDERS(OS)(COMM)	488	20	18	490	369	8
EXECUTION FIRST APPEALS(OS)(COMM)	20	1	0	21		
EFA (COMM)	13	2	1	14	1	1
RFA (COMM)	680	71	19	732	237	4
FAO (COMM)	219	37	20	236	112	3

(B) COMMERCIAL DIVISION	PENDENCY AS ON 01.01.25	INSTITUTION	DISPOSAL	PENDENCY AS ON 31.01.25	AVERAGE NO. OF DAYS IN DISPOSAL OF CASES	AVERAGE NO. OF HEARINGS IN DISPOSAL OF CASES
CATEGORIES OF CASES						
CIVIL SUITS (COMM)	3611	99	53	3657	1063	19
ORIGINAL MISC. PET. (I) (COMM)	284	32	36	280	217	7
ORIGINAL MISC. PET. (T) (COMM)	51	12	6	57	26	2
ORIGINAL MISC. PET. (J) (COMM)	0	0	0	0		
ORIGINAL MISC. PET. (E) (COMM)	9	2	2	9	86	5
ORIGINAL MISC. PET. (COMM)	2262	64	12	2314	1688	25
ORIGINAL MISC. PET. (ENF.) (COMM)	887	26	17	896	961	22
ORIGINAL MISC. PET. (EFA) (COMM)	45	0	1	44	664	18
ARBITRATION APPEAL (COMM)	58	7	3	62	14	1
ORIGINAL MISC. PETITIONS (MISC.) (COMM)	60	113	108	65	22	1
COUNTER CLAIMS (COMM)	166	8	0	174		
CIVIL SUITS (COMM) (INFRA)	1	0	0	1		
CIVIL ORIGINAL (COMM-IPD-TM)	1010	22	101	931	716	12
CIVIL ORIGINAL (COMM-IPD-CR)	139	5	4	140	893	15
CIVIL APPEAL (COMM-IPD-GI)	0	0	0	0		
CIVIL APPEAL (COMM-IPD-PAT)	213	2	1	214	930	12
CIVIL APPEAL (COMM-IPD-PV)	0	0	0	0		
CIVIL APPEAL (COMM-IPD-TM)	126	5	3	128	333	6
CIVIL APPEAL (COMM-IPD-CR)	9	0	0	9		
CIVIL ORIGINAL (COMM-IPD-PAT)	42	2	1	43	379	23

Note 1 - Column No.6 represents the average of the total number of days between the day immediately after the registration of the case and the date of its disposal

Note 2 - Column No. 7 represents the average of actual number of days on which the case was heard from the date of its first hearing till the date of pronouncement of order / judgment

Note 3 - All the Hon'ble Judges hearing commercial cases have cases of other jurisdictions as well on their Roster.

CASE CLEARANCE RATE OF COMMERCIAL CASES FOR THE MONTH OF JANUARY, 2025

DIVISION	TOTAL NUMBER OF CASES INSTITUTED	TOTAL NUMBER OF CASES DISPOSED OF	CASE CLEARANCE RATE (CCR)
COMMERCIAL APPELLATE DIVISION	134	61	45.52%
COMMERCIAL DIVISION	399	348	87.22%